

SHRI MOOL CHAND DAGA (Pali) :
Mr. Deputy Speaker, Sir, if our country has to make progress and Five Year plans have to be implemented successfully, we would have to appoint competent, sincere and committed persons in Government service and incompetent and corrupt officials would have to be shunted out. For this, we would have to bring about a change in the Constitution and the procedure of the Central and State Public Service Commissions.

First, the Union and the State Public Service Commissions are not constituted properly. Their members are selected on political basis. As a result, the competent and brilliant people, who do not have any approach are deprived to get a good job.

The condition of the Public Service Commissions in the States is causing even more concern.

So far the system of interview is concerned, it is not proper to judge one's ability in 5 or 10 minutes. A lot of marks are awarded by the Commission for interviews. Therefore, it is required to make necessary improvements in the constitution of the Service Commissions as also in the selection procedure. Direct recruitment should be minimised as far as possible.

[English]

[vi] Need to drop the proposal for import of foreign technology in the Photovoltaics

SHRI BASUDEB ACHARIA (Bankura) :
It is a matter of great concern to all those having firm belief in the policy of self-reliance to learn about the Government of India's reported decision to import foreign technology through non-resident Indians in Solar Photovoltaics. This decision, if carried through, would harm our indigenous technology developed by the Central Electronics Limited and the BHEL.

The import of technology in sensitive areas like Space and Defence could prove

to be very costly. Hence, indigenisation in all these fields is very ; necessary. Such import of technology will erode our foreign exchange reserve, besides undermining our technical base in the concerned area and reducing job opportunities.

It is worthwhile mentioning here that the Central Electronics Limited in the public sector has made great strides in indigenous manufacture of solar cells and modules. This fact has been admitted by the Government also.

Besides, the foreign firms from whom technology is to be imported, are inferior to our public sector organisations like the Central Electronics Limited. Precisely for this reason, the vested interests in the advanced industrial nations of the West want to dump their technology which has become obsolete in their countries, in our country at the cost of indigenous technology.

In the interest of our country's pronounced policy of self-reliance and developing indigenous technology, I urge upon the Government to drop the proposal for import of foreign technology through non-resident Indians in the field of Photovoltaics and allow the Central Electronics Limited to develop its capacity to manufacture these items indigenously.

(vii) Need to prevent the closure and shifting of factories from Bombay, Thana and Ambarnath

DR. DATTA SAMANT (Bombay South Central) : Bombay-Thana-Ambarnath is a big industrial zone, having hundreds of big and small factories. These industrialists earned huge profits and started a number of other industries, some of the same type, all over India. As there is no national wage policy and labour is cheaply available in other States, the employers have closed about fifty big units in these areas, prominent of them are :—

1. Calico Chemicals (Sarabhai Group.)

2. Shrinivas Cotton Mill.
3. W.G. Gorge.
4. Amar Dye Chem.
5. Solid Containers.
6. Bombay Malleable.
7. Bombay Pottaners.
8. Digvijay Cement Mills.

Number of other employers have applied for closure or retrenchment of workers to the Government. Though the State Government has not been given permission for closure, but the employers are not paying salaries, not paying electric bills, etc. and many of these factories are closed for more than two years. About 30,000 workers are out of jobs. Banks are going to High Courts for recovery and many of these units are going in liquidation, thus depriving the workers of their gratuity and other benefits. The employers who have closed the units, should not be given any permission to open similar units anywhere in the country. They should not be given further loans from Banks for any other units in the country. Money should be recovered from the employers' personal property or from the assets of their units where the employer/employers of closed unit is/or directors.

(VIII) Need to conduct survey of forts of historical architectural value in Rajasthan and arrange for their proper maintenance

SHRI JUJHAR SINGH (Jhalawar) :
Sir, apart from their historical and architectural value, the Forts and the Palaces of Rajasthan have been attracting lot of foreign and domestic tourists to the State and have been helping in earning foreign exchange and developing the economy of the State in a variety of ways.

It has, however, been observed that the State Government and the Government of India have not been paying proper attention for the protection and proper utilisation of most of such forts which have been transferred to the State and which

are of great architectural importance. Even Fort Walls of Towns like Kota, Bundi, Bharatpur, Jaisalmer and such other places which are located at the District Headquarters have been allowed to be trespassed over and spoiled at the hands of private individuals. The Fort of Gagron with its history of over 1000 years has similarly been neglected although it is located at a 5 kilometre distance from Jhalawar town which is a district headquarter. This Fort could be developed as a big tourist attraction in future. I, therefore, wish to draw the attention of the hon. Minister of Culture to this problem with a request to get a survey conducted for Forts of historical and architectural value in Rajasthan and arrange for their proper maintenance in future.

**DEMANDS FOR GRANTS
(GENERAL) 1986-87—Contd.**

[English]

- (i) Ministry of Science and Technology—Contd.
- (ii) Department of Atomic Energy—Contd.
- (iii) Department of Electronics—Contd.
- (iv) Department of Ocean Development—Contd.
- (v) Department of Space—Contd.]

[English]

MR. DEPUTY-SPEAKER : We shall now take up further discussion and voting on items 5, 6, 7, 8 and 9 together.

Mr. Ram Singh Yadav may continue his speech.

SHRI RAM SINGH YADAV (Alwar) :
Honourable Deputy-Speaker, Sir, yesterday I was reminding the House of the contribution of Pandit Jawaharlal Nehru